

[Mr. Speaker]

Rajkumari Amrit Kaur was a Member of the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha during the years 1946 to 1957. She was also Minister of Health during the years 1947 to 1957. She passed away at New Delhi on the 6th February, 1964 at the age of 75.

Thakur Raghuraj Singh was a Member of the Constituent Assembly of India during the years 1947 to 1948. He passed away at Raipur on the 5th February, 1964.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

12-20 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE RAILWAY ACCIDENTS COMMITTEE

The Minister of Railways (Shri Dasappa): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Report of the Railway Accidents Committee 1962 (Part II)
- (ii) Summary of Observations and Recommendations contained in Part II of the Report of the Railway Accidents Committee 1962 and Railway Board's comments thereon.

[Placed in Library. See No. LT-2230/64].

NOTIFICATIONS REGARDING EMPLOYEES' PROVIDENT FUNDS SCHEME, 1963

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, I beg to lay on the Table:—

- (i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:—

(a) The Employees' Provident Funds (Twenty-first Amendment) Scheme, 1963, published in Notification No. G.S.R. 1845 dated the 28th November, 1963.

(b) The Employees' Provident Funds (Twentieth Amendment) Scheme, 1963, published in Notification No. G.S.R. 1873 dated the 7th December, 1963.

[Placed in Library. See No. LT-2231/64].

- (ii) S. O. 3324 dated the 28th November, 1963 issued under the Employees' Provident Funds (Amendment) Act, 1963.

[Placed in Library. See No. LT-2232/64].

12-21 hrs.

ADDRESS BY THE VICE-PRESIDENT, DISCHARGING THE FUNCTIONS OF THE PRESIDENT

Secretary: Sir, I lay on the Table a copy of the Address by the Vice-President, discharging the functions